

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.08.2021

ORDER NO. 95 of 2021

Hon'ble President is pleased to partially modify the roster order no. 84 of 2021 for **CESTAT, Bangalore** from **23.08.2021** to **03.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.08.2021 to 27.08.2021	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 30.08.2021 to 03.09.2021	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)
Registrar**

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Deputy Registrar